

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 21230- JK (LD) of 2025

DATED:- 31 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

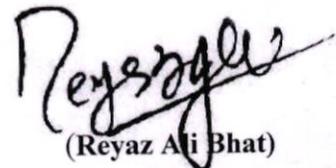
Secretary to Government

Dated 31.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.21230–JK (LD) of 2025 dated 31.12.2025

S.No.	Title of the case	OIC
1	O.A NO. 781/2025 Dr. Mudassir Shareif Banday V/S 1. UT Of J&K And Others	Shri. Showkat Ahmad Lala, Administrative Officer (Policy)
2	TA NO. 231/2024 In SWP NO. 1025/2016 Dr. Bilal Abdullah Vs State Of J&K & Ors.	
3	OA. No. 1240/2025 Ishfaq Ahmad Ganaie & Ors. V/S Union Territory Of J&K Others	
4	O. A. No. 1317/2025 Shazia Naz Vs HME	
5	O. A. NO. 1202/2025 Wajahat Hussain Andrabi Vs UT Of 5. J&K & Ors.	Shri. Mohd. Aslam Sofi Administrative Officer (Personnel)
6	O. A. No. Hassan Din Khan V/S Ut Of J&K & Ors. 1313/2025	Shri. Hilal Ahmad Khan Administrative Officer (Hospital Administration)
7	Dr. Saba Vs SKIMS Soura And Others WPC NO. 1590/2025	Shri. Firdous Ahmad Dar Administrative Officer (Academics), SKIMS

